

High Court of Jammu and Kashmir at Srinagar

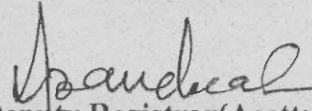
Order

No: 621

Dated: 3/9/2016

Sanction is hereby accorded to the additional allotment of funds to the tune of Rs. 6.00 lacs (Rupees Six Lacs ) only in favour of Registrar Judicial, High Court wing, Jammu under Major Head 2014-Adm. Of Justice, sub head 0488-D&S Judges, object head "Salary " during the current financial year 2016-17 for drawal of salary of Subordinate Court Staff.

By Order.

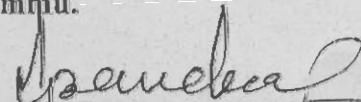
  
Deputy Registrar(Accts) 3/9

No: 18 340-41 /AC

Dated: 3/9/2016

Copy to the:-

1. Registrar Judicial, High Court wing, Jammu .
2. Try Officer, Sub Try. Distt. Court complex, Janipur, Jammu.  
..... for inf. and n/a.
3. Order book.

  
Deputy Registrar(Accts) 3/9